

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

REVIEW APPLICATION 49 of 1997
in
MA 1151/96 with OA 575/97

DATE OF ORDER : 8-9-1997.

Between :-

O.Satyanarayana

.. Applicant

And

1. The General Manager,
Telecommunication, Hyderabad Telacom
District, Suryalok Complex,
Gunfoundry, Hyderabad.
2. The Asst. General Manager (Admn),
Telecommunication, Telecom District,
Hyderabad, Suryalok Complex, Gun-
foundry, Hyderabad.
3. The Divisional Engineer (External),
Musheerabad Division,
Hyderabad Telecom Dist.,
At Musheerabad Telephone Exchange,
Musheerabad, Hyderabad.

.. Respondents

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Counsel for the Applicant : Shri J.M.Naidu

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

- 2 -

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri J.M.Naidu, counsel for the review applicant and Sri V.Rajeshwar Rao, standing counsel for the respondents.

2. The applicant in this MA has filed this Review Petition for reviewing the order dt.29-4-97 in MA 1151/96 in OA 575/97.

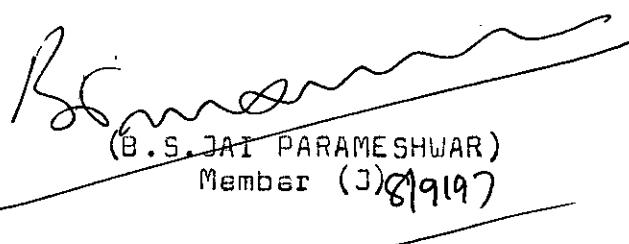
The MA 1151/96 ^{was} is filed for condoning the delay of 2 years seven months and 20 days. ⁹⁷ was dismissed by ^{order} judgement dt.29-4-97. In

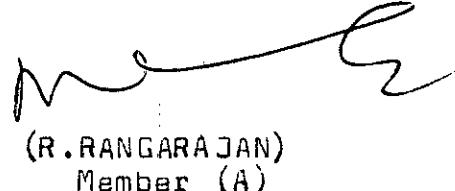
this Review Petition the applicant only repeats what he has stated in the MA earlier. All the points raised in the Review Petition had been considered in the ^{order} judgement dt.29-4-97

in MA 1151/96 in page-2 and 3 elaborately. Hence we find no

already passed. Hence RA is dismissed. However, this dismissal will not stand in the way of the respondents to dispose of his representation dt.5-11-92 addressed to Respondent No.2.

3. No order as to costs.

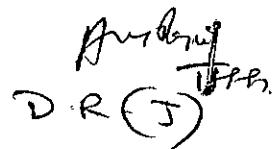

(B.S. JAI PARAMESHWAR)
Member (J) 8/9/97


(R. RANGARAJAN)
Member (A)

Dated: 8th September, 1997.

Dictated in Open Court.

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D.R. (J) ^{PPR}

RA.49/97
MA.1151/96
DA.575/97

1. The General Manager, Telecommunication, Hyderabad Telecom District, Suryalok Complex, Gunfoundry, Hyd.
2. The Assistant General Manager (Admn.), Telecommunication, Telecom District, Hyd., Suryalok Complex, Gunfoundry, Hyd.
3. The Divisional Engineer (External), Musheerabad Division, Hyderabad Telecom Dist., At Musheerabad Telephone Exchange, Musheerabad, Hyd.
4. One copy to Mr. J.M.Naidu, Advocate, CAT., Hyd.
5. One copy to Mr.V.Rajeshwar Rao, Addl.CGSC., CAT, Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One copy to duplicate.

eff 25/9/97

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COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 8/9/97

ORDER/JUDGEMENT

M.A./R.A./E.A. NO. W9/97

in matter of

O.A. NO. 575/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLR

II Court.

